



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
महानगर दूरसंचार भवन, जे0 एल0 नेहरू मार्ग,
पुराना मिन्टो रोड, जाकिर हुसैन कॉलेज के पास,
नई दिल्ली-110002



No. 1-11/2013-A&P[Pt.I]

Dated: 11th Dec., 2013

To

All Ministries/ Department of Government of India
Central Public Sector Undertakings, Statutory & Autonomous Bodies

Subject :- Calling applications for filling up the posts of 'Deputy Advisor/Joint Advisor' on deputation on foreign service terms in TRAI [HQ], New Delhi.

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to fill up the post of Deputy Advisor/ Joint Advisor in TRAI HQ, New Delhi on deputation on foreign service terms, initially for a period of two years. Existing vacancies are in the field of Administration, Legal, Economic, Consumer Affairs & Qualify of Service, Network, Spectrum & Licensing and Technical services. The details of qualification and experience etc. are as under:-

Name of Post	Scale of Pay	Eligibility criteria(+)	Essential Qualification(*)
Deputy Advisor	PB-3 Rs.15600-39100 + GP Rs.7600/- plus allowances such as DA, HRA, etc as per Govt. Rules.	Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies:- (i) holding equivalent post on regular basis or (ii) Officers in Senior Time Scale with 4 years of regular service in that grade.	A Master/ Bachelor's Degree in Business Administration/Economics/Commerce/Engineering/ Law/ Science/ Humanities from a recognized University/ Institution or, Membership of the Institute of Chartered Accountants of India/ Institute of Cost and Works Accountants of India and possessing requisite experience in the relevant field.
Joint Advisor	PB - 4 Rs. 37400 - 67000 + GP Rs. 8700/- plus allowances such as DA, HRA, etc as per Govt. Rules.	Officers of the Central Govt., Central Public Sector Undertakings and Statutory and Autonomous Bodies: (i) Holding equivalent post on regular basis or (ii) Officers in Junior Administrative Grade with 4 years of regular service in that grade or (iii) Group 'A' Officers having twelve years of regular service in Group A of which at least 4 years of regular service shall be in the Junior Administrative Grade.	

(+) Age not to exceed 56 years on the date of closure of applications.

(*) The qualification would be from a recognized University/educational institute.

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3. The posts of Deputy Advisor/Joint Advisor have been exempted upto 23.1.2016 from the rule of immediate absorption by Department of Pension & Pensioners Welfare for appointment of central govt., servants on deputation.

4. All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the prescribed proforma (can be downloaded from TRAI website www.traigov.in) alongwith attested copies of ACRs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope super-scribing the post applied for so as to reach the Technical Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road), Next to Zakir Hussain College, New Delhi-110002 on or before 10th January, 2014.

Yours faithfully,



(M.D.Pathak)

Technical Officer (A&P)
Tel: 011-23232674
Fax: 23233017

Internal circulation for information:

1. JA, O/o. the Chairman, TRAI
2. Sr. PPS to Member(A)/ Sr. PPS to Member (V), TRAI
3. Sr. PPS to Secretary, TRAI
4. All Principal Advisors and Advisors [HQ] & [ROs], TRAI
5. SRO (IT). He is requested to post the circular on the TRAI website.